

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. IA 1289/2022 IA 2513/2022 in C.P. (IB)/4271(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

NAME OF THE PARTIES:- IA 1289/2022 Mr. Jitendra Palande Vs. Sanjay
Kakade Suspended Director of Kakade
Developers Private Limited
IA 2513/2022 Bizzicon Business Premises Co-
Op Society Ltd Vs. Kadade Developers Pvt Ltd
IN THE MATTER OF
Esel Infraprojects Ltd.
V/s
Kakade Developers Private Limited

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 1289 of 2022:- Counsel, Rohan Agarwal a/w Pawan Kulkarni appeared for the Applicant through VC and Counsel, Rohit Gupta i/b Ruturaj V Varkar, Suspended Directors appeared for the Respondent nos. 1 and 2.

Counsel appearing for the Applicant seeks time to file rejoinder against the reply filed by the Respondent. Let the rejoinder, if any, on behalf of the Applicant be filed within a period of two weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **01.08.2024**.

IA 2513 of 2022:- Though Counsel for the Applicant was present but did not mark his appearance in the appearance sheet. Counsel, Rohan Agarwal a/w Pawan Kulkarni appeared for the Respondent.

By consent of the parties list this matter for further hearing on **01.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)